

Cases of crimes registered in the country

1297. DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases of crimes registered in the country during each of the last three years and the current year, crime-wise and State-wise details thereof;
- (b) the total number of such cases solved/pending including action taken against the accused and the steps taken to solve all the cases during the said period, State-wise;
- (c) whether Government proposes to set up a nationwide surveillance system to curb such cases in the future;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2016. The State-wise details of cases registered, cases charge-sheeted and cases convicted during the years 2014, 2015 and 2016 are given in the Statement-I (*See below*). Crime Head-wise details of cases registered, cases charge-sheeted, cases in which trials completed, cases in which conviction completed, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2014, 2015 and 2016 are given in the Statement-II (*See below*).

(c) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, in order to facilitate police in States/UTs to effectively deal with the crimes, Government of India has *inter-alia* taken following measures:-

- (i) A common platform for filing reports, collecting and sharing information on crime and criminal at national level, Crime and Criminal Tracking Networks and

Systems (CCTNS) has been implemented. As part of this project, a total of 35 States/UTs have launched their State Citizen Portals providing citizen centric police services including online filing of complaints.

- (ii) To make the justice delivery system speedy and transparent, an “Inter-operable Criminal Justice System” has been launched to integrate CCTNS with the court and prison databases, as well as with other pillars of the criminal justice system such as Forensics, Prosecution and Juvenile homes in a phased manner.
- (iii) In order to facilitate States/UTs, an online analytic tool for police called “Investigation Tracking System for Sexual Offences” to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act, 2018 has been launched.
- (iv) The “National Database on Sexual Offenders” (NDSO) has been launched on 20th September, 2018 to facilitate investigation and tracking of sexual offenders across the country by law enforcement agencies. NDSO has data of over 5 lakh sexual offenders.
- (v) Emergency Response Support System, which provides a single emergency number (112) based computer aided dispatch of field resources to the location of distress has been operationalized in 20 States/UTs in 2018-19.
- (vi) A cyber-crime portal has been operationalized on 20th September, 2018 for citizens to report obscene content. Further, Cyber Crime Forensic Labs have been set up in several States, and training to over 3,664 personnel, including 410 Public Prosecutors and Judicial Officers in identifying, detecting and resolving cyber-crimes against women and children has been imparted.
- (vii) In order to improve investigation, steps have been taken to strengthen DNA analysis units in Central and State Forensic Science Laboratories. This includes setting up of a State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh. MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories in 13 States/UTs.

Statement-I

*State/UT-wise Cases Registered (CR), Cases Chargedsheeted (CCS) and Cases Convicted (CON)
under Total Cognizable Crimes under IPC during the year 2014 to 2016*

Sl. No.	States	2014			2015			2016		
		CR	CCS	CON	CR	CCS	CON	CR	CCS	CON
1.	Andhra Pradesh	114604	89858	17860	110693	91857	21847	106774	86306	17430
2.	Arunachal Pradesh	2843	1584	76	2968	1973	49	2534	1657	128
3.	Assam	94337	43322	2845	103616	48612	3483	102250	45586	2888
4.	Bihar	177595	111020	4859	176973	109158	5354	164163	13005	5799
5.	Chhattisgarh	58200	48509	20718	56692	44477	21326	55029	46148	20532
6.	Goa	4466	2509	289	3074	2619	288	2692	1582	290
7.	Gujarat	131385	112932	31354	126935	105833	23367	147122	128836	23091
8.	Haryana	79947	44398	11820	84466	44175	11508	88527	45766	10971
9.	Himachal Pradesh	14160	11017	1811	14007	11275	1934	13386	10537	1955
10.	Jammu and Kashmir	23848	17314	5082	23583	18973	5288	24501	16515	4523

1	2	3	4	5	6	7	8	9	10	11
11. Jharkhand	45335	34794	5781	45050	27175	4647	40710	24560	3716	
12. Karnataka	137338	102889	32241	138847	97631	28306	148402	105572	41994	
13. Kerala	206789	192688	108011	257074	244145	157102	260097	247657	157283	
14. Madhya Pradesh	272423	226091	76016	268614	223867	74088	264418	221817	70486	
15. Maharashtra	249834	162992	20284	275414	174492	36450	261714	187788	34277	
16. Manipur	3641	294	29	3847	460	33	3170	899	65	
17. Meghalaya	3679	1944	197	4079	1892	354	3366	1834	826	
18. Mizoram	2140	2095	2007	2228	2056	1821	2425	2144	1589	
19. Nagaland	1157	766	602	1302	762	530	1376	848	433	
20. Odisha	74569	57721	6874	83360	69197	3692	81460	67578	3907	
21. Punjab	37162	22313	8874	37983	23457	8543	40007	21752	7285	
22. Rajasthan	210418	107406	48208	198080	99640	46398	180398	94245	33576	
23. Sikkim	1065	763	311	766	397	93	89	586	98	
24. Tamil Nadu	193200	168666	117651	187558	159284	74988	179896	139971	73818	
25. Telangana	106830	81744	21445	106282	87171	19237	108991	83319	18384	

26.	Tripura	5499	4229	468	4692	3289	544	3933	2965	568
27.	Uttar Pradesh	240475	146818	38754	241920	147631	48958	282171	173382	42410
28.	Uttarakhand	9156	5504	2614	10248	5411	3937	10867	5682	1723
29.	West Bengal	185672	152001	4331	179501	160214	4918	176569	146641	3763
	Total (STATES)	2687767	1954181	591412	2749852	2007123	609083	2757757	2042178	583808
30.	Andaman and Nicobar Islands	746	582	608	862~	566	125	802	582	208
31.	Chandigarh	3221	1841	894	3248	1997	1369	2996	1697	837
32.	Dadra and Nagar Haveli	277	209	12	269	174	11	244	233	21
33.	Daman and Diu	233	132	41	302	165	8	271	236	8
34.	Delhi UT	155634	37541	11366	191377	44079	9828	209519	46680	10179
35.	Lakshadweep	81	24	41	50	36	30	36	31	25
36.	Puducherry	3584	3030	770	3440	2576	866	4086	3359	992
	Total (UTs)	183796	43359	13732	199548	49593	12237	217954	52818	12270
	Total (All India)	2851563	1997540	605144	2949400	2056716	621320	2975711	2094996	596078

Source: Crime in India.

Statement-II

(A) Crime Head-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2014

Sl. No.	Crime Head	Cases registered	Cases charge-sheeted	Cases in which trials completed	Cases convicted	Cases pending trial at the end of the year	Persons arrested	Persons charge-sheeted	Persons convicted
1	2	3	4	5	6	7	8	9	10
1.	Murder	33981	28447	19521	7628	17695	69314	59711	15703
2.	Attempt to Commit Murder	41791	33978	19835	5338	159432	86153	75425	12584
3.	Culpable Homicide not Amounting to Murder	3332	2912	2041	712	17985	7130	6111	1408
4.	Attempt to Commit Culpable Homicide	4358	3129	923	230	9365	7226	5988	389
5.	Rape	36735	30840	17649	4944	107497	48183	41904	6637
6.	Attempt to Commit Rape	4234	2781	1016	149	3761	4465	3144	213
7.	Kidnapping and Abduction	77237	33540	16408	3646	131529	82484	56159	6574
8.	Dacoity	4395	3589	2358	536	29823	18418	17400	2262

9.	Making Preparation and Assembly for Committing Dacoity	2834	2856	1961	242	17236	12644	11855	964
10.	Robbery	38071	21690	11330	3504	117740	51312	43001	6648
11.	Criminal Trespass/Burglary	114646	41792	30491	10648	257298	90503	73427	16003
12.	Theft	44915	133756	95031	34080	757974	259361	203199	47196
13.	Unlawful Assembly	9870	7064	2836	944	20364	46683	34482	3684
14.	Riots	66042	56924	36199	6220	414560	308542	284731	33445
15.	Criminal Breach of Trust	19982	11239	7018	1590	91765	27360	19623	2473
16.	Cheating	109354	48180	23706	5269	274858	120788	84156	9672
17.	Forgery	11245	3624	1608	469	13903	9191	6435	847
18.	Counterfeiting	1979	1062	697	220	7062	2553	2296	375
19.	Arson	9289	5599	4187	781	32864	14513	10740	1324
20.	Grievous Hurt	105201	96703	71822	19525	641784	188922	179168	41131
21.	Dowry Deaths	8455	7653	5061	1672	35255	23598	19481	4054
22.	Assault on Women with Intent to Outrage her Modesty	82235	66462	29995	8422	224355	104243	92615	11213
23.	Insult to the Modesty of Women	9735	8144	5778	1212	29220	11017	10074	1442

	1	2	3	4	5	6	7	8	9	10
24. Cruelty by Husband or his Relatives	122877	97081	46853	6425	443862	225648	196786	16180		
25. Importation of Girls from Foreign Country	13	20	30	6	194	42	31	12		
26. Causing Death by Negligence	128771	100241	66307	18157	425044	121904	112076	19177		
27. Offences Against State	176	82	10	2	313	224	113	2		
28. Offences Promoting Enmity Between Different Groups	336	103	19	4	517	646	279	6		
29. Extortion	8192	4465	1281	306	10177	9772	6753	409		
30. Disclosure of Identity of Victims	4	2	0	0	26	2	8	0		
31. Causing Injuries under Rash Driving	409899	351213	240888	192191	629389	393898	368379	196339		
32. Human Trafficking	720	360	27	10	399	1335	770	17		
33. Unnatural Offences	1148	879	233	100	1601	1279	1043	103		
34. Other IPC Crimes	943511	791130	578267	269962	3373671	1441142	1317051	398631		
Total Cognizable IPC Crime	2851563	1997540	1341386	605144	8457818	3790495	3344414	857717		

Source: National Crime Records Bureau (NCRB)

(B) Crime Head-wise cases registered, cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2015

Sl. No.	Crime Head	Cases registered	Cases charge- sheeted	Cases in which trials completed	Cases convicted	Cases pending trial at the end of the year	Persons arrested	Persons charge- sheeted	Persons convicted
1	2	3	4	5	6	7	8	9	10
1.	Murder	32127	28632	19642	7763	185739	62159	58040	16081
2.	Attempt to Commit Murder	46471	39996	20879	5612	178050	93937	84554	12669
3.	Culpable Homicide not Amounting to Murder	3176	2682	2004	793	18615	6486	5495	1466
4.	Attempt to Commit Culpable Homicide	6118	4956	1406	355	12816	9895	8276	691
5.	Rape	34651	30001	18764	5514	118520	42036	39494	7185
6.	Attempt to Commit Rape	4437	3174	1035	205	5886	4338	3892	247
7.	Kidnapping and Abduction	82999	34805	17451	4175	148193	73557	54614	7285
8.	Dacoity	3972	3479	2273	478	31022	16487	16019	2062

1	2	3	4	5	6	7	8	9	10
9.	Making Preparation and Assembly for Committing Dacoity	3163	3232	1564	223	18889	15185	14196	967
10.	Robbery	21764	11263	3557	128025	46899	42921	7317	
11.	Criminal Trespass/Burglary	114123	42635	29867	10539	268716	79379	70631	15461
12.	Theft	467833	132842	84366	29811	792753	222556	196033	40916
13.	Unlawful Assembly	10876	7056	2568	771	24445	69475	39631	3441
14.	Riots	65255	53367	32045	5647	432112	294289	263070	34300
15.	Criminal Breach of Trust	19218	11581	6885	1641	95822	24524	19070	2681
16.	Cheating	115405	53188	23413	5758	300823	112916	91067	10975
17.	Forgery	13846	5326	2365	819	16742	14138	9706	1355
18.	Counterfeiting	1701	1081	669	198	7453	2089	2218	371
19.	Arson	9710	5684	3957	640	34389	10661	9672	1176
20.	Grievous Hurt	92996	80135	60155	18422	648310	146236	138740	39378
21.	Dowry Deaths	7634	7150	5165	1792	37062	19973	16996	4624
22.	Assault on Women with Intent to Outrage her Modesty	82422	66887	34541	8408	251482	101571	90897	11342

23.	Insult to the Modesty of Women	8685	7019	3998	870	30423	9870	9260	1108
24.	Cruelty by Husband or his Relatives	113403	90971	46127	6559	477986	187067	171605	16857
25.	Importation of Girls from Foreign Country	6	9	9	4	193	10	11	4
26.	Causing Death by Negligence	134384	103911	66837	17813	459459	116759	112829	19048
27.	Offences Against State	147	59	16	5	347	238	82	5
28.	Offences Promoting Enmity Between Different Groups	424	259	66	9	718	941	892	11
29.	Extortion	106336	6568	2196	581	14496	13472	10178	760
30.	Disclosure of Identity of Victims	0	0	0	0	26	0	0	0
31.	Causing Injuries under Rash Driving	451069	400047	292760	236968	722580	426435	416725	245935
32.	Human Trafficking	1021	631	116	43	911	1746	1497	69
33.	Unnatural Offences	1347	1006	378	175	2213	1491	1267	207
34.	Other IPC Crimes	973957	806583	531209	245172	3548767	1409781	1299583	363088
	Total Cognizable IPC Crimes	2949400	2056716	1325989	621320	3013983	3636596	3299161	869022

(C) Crime Head-wise registered cases charge-sheeted, cases in which trials completed, cases convicted, cases pending trial at the end of the year, persons arrested, persons charge-sheeted and persons convicted under Indian Penal Code (IPC) Crimes during 2016

Sl. No.	Crime Head	Cases registered	Cases charge-sheeted	Cases which trials completed	Cases pending trial at the end of the year	Cases completed	Persons arrested	Persons charge-sheeted	Persons convicted
1	2	3	4	5	6	7	8	9	10
1.	Murder	30450	27538	17874	6884	195359	59402	53793	13332
2.	Attempt to Commit Murder	49667	43383	18605	4876	202538	96035	86277	10870
3.	Culpable Homicide not Amounting to Murder	3203	2750	2027	696	19327	6084	5534	1330
4.	Attempt to Commit Culpable Homicide	7527	6343	1296	350	17843	13601	11364	667
5.	Rape	38947	33628	18552	4739	133373	48797	43525	6289
6.	Attempt to Commit Rape	5729	4290	1093	215	9063	5965	5102	278
7.	Kidnapping and Abduction	87996	36984	15900	3306	168825	79159	54864	5948
8.	Dacoity	3795	3356	2066	408	32293	17357	16374	1846

9.	Making Preparation and Assembly for Committing Dacoity	3051	3019	1451	199	20445	14161	13190	793
10.	Robbery	31906	21831	10194	3194	139528	46348	41287	6278
11.	Criminal Trespass/Burglary	111746	43282	28196	10369	282428	81094	67728	15258
12.	Theft	494404	130069	77461	27289	833837	242237	184842	36490
13.	Unlawful Assembly	10377	7255	3593	1211	27688	81829	39001	5933
14.	Riots	61974	54203	28673	4619	455261	281731	256771	28051
15.	Criminal Breach of Trust	18708	11972	5665	1268	101702	24373	19463	1985
16.	Cheating	109611	55738	23021	4607	330036	114445	92316	8129
17.	Forgery	13729	6169	2112	672	20641	14441	11484	1083
18.	Counterfeiting	1476	916	537	168	7829	1734	1627	293
19.	Arson	11196	6177	3548	571	36928	14775	11274	927
20.	Grievous Hurt	89039	76820	51618	13804	666306	149040	139423	27921
21.	Dowry Deaths	7621	7067	4351	1325	39723	20545	16315	3400
22.	Assault on Women with Intent to Outrage her Modesty	84746	71638	32115	7001	286884	110375	95728	9541
23.	Insult to the Modesty of Women	7305	6336	3629	735	31814	8668	8002	958

	1	2	3	4	5	6	7	8	9	10
24. Cruelty by Husband or his Relatives	110378	91810	44681	5433	515904	198851	168053	13511		
25. Importation of Girls from Foreign Country	12	12	2	0	203	18	18	18	0	
26. Causing Death by Negligence	140215	105266	62265	13627	500068	122601	111329	14478		
27. Offences Against State	178	47	20	5	374	190	65	65	6	
28. Offences Promoting Enmity Between Different Groups	478	274	85	13	903	966	678	678	19	
29. Extortion	11615	8200	2637	488	19927	15957	12248	12248	683	
30. Disclosure of Identity of Victims	12	3	0	0	29	6	3	3	0	
31. Causing Injuries under Rash Driving	348914	299932	242935	187268	767154	336020	314023	186811		
32. Human Trafficking	918	786	147	47	1550	1944	1598	1598	89	
33. Unnatural Offences	2187	1676	476	191	3411	2473	1947	1947	216	
34. Other IPC Crimes	1076601	926226	567523	290500	3834288	1526558	1386016	1386016	391203	
Total Cognizable IPC Crimes	2975711	209496	1274348	596078	9703482	3737870	3271262	794616		